

(b) whether he was provided with adequate foreign exchange facilities in order to enable him to maintain his dignity and position abroad;

(c) whether he has submitted any reports to Government about his visits; and

(d) if so, the broad details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Japan.

(b) His Holiness the Dalai Lama was a guest of the Buddhist Missionary Association who provided full hospitality. For the personal needs of his Holiness adequate foreign exchange and other facilities were provided.

(c) As His Holiness is not a public servant, the question of his submitting reports to Government does not arise.

(d) Does not arise.

NATIONAL DAY CELEBRATIONS BY CHINESE EMBASSY

91. SHRI YAJNA DATT SHARMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Government had asked the Chinese Embassy in New Delhi to send all invitations for the China's National Day Celebrations this year through his Ministry;

(b) if so, whether the Chinese Embassy defied the instructions issued by Government in this connection; and

(c) if so, the action taken by Government against the action of the Chinese Embassy ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir, in respect of all invitees other than diplomats accredited to the Government of India.

(b) The Chinese Embassy did not observe the procedure communicated to them.

(c) The Government of India have drawn the attention of the Chinese Embassy to their failure to comply with the procedure laid down and have warned

them that the Government of India expect them to observe this procedure in future.

RAJASTHAN BORDER

93. SHRI YAJNA DATT SHARMA :
SHRI AMRIT NAHATA :
SHRI O. P. TYAGI :
SHRI MOLAHU PRASAD :
SHRI D. N. DEB :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Rajasthan Government have drawn the attention of the Central Government to the fact that Rajasthan border was completely undefended as against war-like preparations of Pakistan; and

(b) if so, the steps taken by Government to strengthen the Rajasthan Border against any possible attack from across the border ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) and (b). The Government of Rajasthan have brought to the notice of the Government of India the security implications of some developments on the Pakistan side of the Rajasthan border. The Rajasthan Government have been assured that our Defence Plan takes into account developments on the other side of our border having a bearing on our security, including developments across the Rajasthan border. Certain specific suggestions made by the Rajasthan Government are receiving attention.

RELEASE OF SHRI MOHAN RANADE FROM PORTUGUESE JAIL

94. SHRI BABURAO PATEL : Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Starred Question No. 1340 on the 24th July, 1967 and state :

(a) the further steps since taken to secure the release of Shri Mohan Ranade from the Portuguese Jail;

(b) the number of Portuguese nationals resident in India and the number of Portuguese that pass in transit through India during a year; and